

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/78(KB)2023  
IN  
C.A.(CAA)/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SHREE BAHUBALI CORPORATION LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

Mrs. Manju Bhuteria, Adv. ] For Petitioner  
Ms. Aisha Amin, Adv.  
Ms. Radhika Patodia, ACA

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Let a further reminder be sent to RBI in regard to the letters dated 4<sup>th</sup> December, 2023 and 06<sup>th</sup> December, 2023 to which the applicant be responded.
3. Post this matter on **26.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**